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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

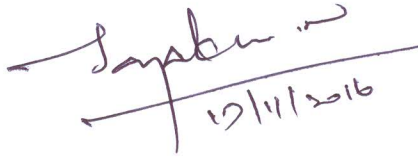

COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/203/2016

NAME OF THE PETITIONER(S) : G. Palanisamy & another

NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	N. JAYARUNAR FOR M/S AMBAL VANNAN	Counsel for R-9 SBI, Sholinga Branch	 17/11/2016
2)	CIRI VISHNU	COUNSEL FOR PETITIONERS	

ORDER

Counsel for petitioner present. Counsel for respondents present. Both the counsels made submissions on the issues identified by us during the last hearing. Both the counsels agreed to suggest the names for appointment of Chartered Accountant and Administrator. Time is granted at request. Put up on 29.11.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)